

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:241
ANSWERED ON:23.11.2006
GAUGE CONVERSION IN KARNATAKA
Siddeswara Shri Gowdar Mallikarjunappa

Will the Minister of RAILWAYS be pleased to state:

- (a) the pending demands of Karnataka for gauge conversion, new routes, extension of routes and increase in frequency;
- (b) whether the Government of Karnataka has offered to enter into an agreement to have projects on Build-Operate-Transfer basis;
- (c) if so, the details thereof; and
- (d) the time by which the pending demands of Karnataka are likely to be cleared?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF RAILWAYS (SHRI R. VELU)

(a) to (d): A statement is attached.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF UNSTARRED QUESTION NO. 241 BY SHRI G.M. SIDDESWARA TO BE ANSWERED IN LOK SABHA ON 23.11.2006 REGARDING GAUGE CONVERSION IN KARNATAKA

(a) to (d): As per available records, details of demands received during last one year for gauge conversion & new line/extension of new lines falling fully/partly in the State of Karnataka are as under:-

- i. Rayadurg-Tumkur via Kalyandurg new line
- ii. Talguppa-Honavar new line
- iii. Tumkur-Chitradurg-Davangere new line
- iv. Chitradurg-Jagalur-Kottur new line
- v. Extension of Kottur-Harihar new line upto Shimoga

No time frame is feasible to be fixed in regard to approval of these works.

Certain works are being executed on cost sharing basis/public-private partnership. State Government have proposed for taking up Ramanagaram-Mysore doubling and Gulbarga-Bidar new line on cost sharing basis.

Provision of increase in the frequency of the existing trains are received on Indian Railways at various levels viz. Railway Board, Railway's Headquarter level, Division's level and station's level from various fora. These requests are received continuously throughout the year. This voluminous data is not compiled. However, action as justified and feasible is taken.